

**D.D.A. Flats**

4823. SHRI V. TULSI RAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that people registered with the D.D.A. as early as 1969 to 1971 have not yet been allotted flats;

(b) if so, what are the month-wise year-wise figures of the registrants with dates of deposit payment for these years who are yet on the active register of D.D.A.;

(c) how does D.D.A. justify the retention of arbitrary number of flats, in colonies meant for the general public, for staff accommodation on subsidised rental basis as has been done in

the recent allotments in Munirka in addition to the preferential allotment of 5 per cent of flats for ownership to DDA staff; and

(d) what is the total number of flats category-wise and locality-wise that DDA has thus retained to-date for its staff accommodation in colonies meant for general public, despite DDA having staff quarters in the colonies earmarked for the purpose?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) It is presumed that the Hon'ble Member desires to know the details relating to 1969-71. The year-wise details are as under:—

	MIG	LIG	Janta/CSP	Total
1st Regn. (1969-70)	428	220	172	820
2nd Regn. (1970-72)	1431	752	228	2411
	1859	972	400	3231

(c) Diversion for staff quarters is resorted to when it is necessary to meet the staff requirements of DDA. However so far the DDA has diverted only 498 flats out of 33115 allotted

by them so far. In Munirka 20 MIG flats and 10 LIG flats were converted as staff quarters out of 252 MIG flats and 143 LIG flats allotted in that lot.

(d) The details are as under:—

Name of Scheme	MIG	LIG	Janta	Total
Safdarjung	156	..	..	156
Lawrence Road	..	198	..	198
Pankha Road	..	48	..	48
Munirka	20	10	..	30
Ber Sarai	..	64	..	64
Usha Niketan	2	..	..	2
TOTAL	178	320	..	498